

Repealed by Act 36 of 1957.

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THE PREVENTION OF CORRUPTION (AMENDMENT)
ACT, 1952

No. II of 1952



[15th February, 1952.]

An Act further to amend the Prevention of Corruption Act,
1947.

BE it enacted by Parliament as follows:—

1. **Short title.**—This Act may be called the Prevention of Corruption (Amendment) Act, 1952.

2. **Amendment of section 1, Act II of 1947.**—In sub-section (3) of section 1 of the Prevention of Corruption Act, 1947, for the words “five years” the words “ten years” shall be substituted.

Price anna 1 or 1½d.

GIPD—SI—1243 M of Law—17-5-52—3400